

named Levy Sugar Price Equalisation Fund (LSPEF) maintained by the Food Corporation of India on behalf of the Central Govt. Government of India has released a subsidy of Rs.258.67 crores and Rs.155.62 crores to Food Corporation of India to make payment to State Agencies for their differential claims due to the revision of levy price of sugar. FCI has, therefore, made an on account payment of Rupees Five crores ninety four lakh sixty nine thousand six hundred and sixty (Rs.5,94,69,660/-) to the Kerala State Civil Supplies Corporation for the losses suffered by the KCSCSC for the period 1.10.95 to 30.6.96.

Bidhanbag Unit of BALCO

2490. SHRI HARADHAN ROY : Will the Minister of MINES be pleased to refer to the reply given to Starred Question No. 118 on December 4, 1995 and state :

(a) whether the streamlining and modernising of the Conductor Plant of Bidhanbag Unit of BALCO has since been completed;

(b) if so, the details thereof; and

(c) if not, the time by which it is likely to be completed?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c). The work of revamping and modernisation of Conductor Plant of Bidhanbag Unit of Bharat Aluminium Company Ltd (BALCO) to produce All Aluminium Alloy conductor (AAAC) was awarded to M/s Galada Power and Telecom Ltd. Hyderabad (GPTL). Supply/erection/commissioning of all equipment/facilities except for 37 Bobbin Stranding Machine has been completed. This remaining work is expected to be completed by the end of this year.

[Translation]

Financial Assistance to States

*2491. SHRI RATILAL KALIDAS VERMA :

SHRI CHANDRESH PATEL :

SHRI DATTA MEGHE :

SHRI GANGA RAM KOLI :

SHRI KACHARU BHAU RAUT :

DR. ARUN KUMAR SARMA :

Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government have provided or propose to provide financial and any other assistance to various States for the construction of hotels, motels and guest houses and for the maintenance of the same;

(b) if so, the amount of financial assistance provided during the last three years, till date State-wise;

(c) the locations of hotels, motels and guest houses opened in the country during the above period and the expenditure incurred on each of them;

(d) whether the Union Government propose to open such new hotels, motels and guest houses during the next three years; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):

(a) to (c). The Department of Tourism, Government of India does not provide financial assistance for construction of hotels, motels and guest houses to the State Governments. However, financial assistance is provided to State/Union Territory Governments for construction of Tourist Bungalows, Tourist Complexes, Tourist Lodges, Wayside Amenities, Yatri Niwases, Cafeterias, Tented Accommodation, etc. During the last three years, the financial assistance provided to State/Union Territory Governments is given in the attached Statement.

(d) and (e). No, Sir. Does not arise.

STATEMENT

Central Financial Assistance Sanctioned to the State Governments/Union Territories during VIII Five Year Plan, 1993-94, 1994-95 and 1995-96.

S.No.	States	1993-94	1994-95	1995-96
		Amount Sanct- ioned	Amount Sanct- ioned	Amount Sanct- ioned
1	2	3	4	5
1.	Andhra Pradesh	114.28	171.99	13.46
2.	Arunachal Pradesh	45.40	-	52.26
3.	Assam	78.11	52.99	70.24
4.	Bihar	9.75	103.10	116.53
5.	Goa	78.82	76.74	181.06
6.	Gujarat	65.76	14.50	7.98
7.	Haryana	226.76	173.98	111.45
8.	Himachal Pradesh	369.25	297.90	475.90
9.	J and K	236.19	143.47	105.30
10.	Karnataka	177.44	229.96	229.76
11.	Kerala	97.40	287.05	209.94
12.	Madhya Pradesh	30.42	-	-
13.	Maharashtra	309.11	207.39	38.31
14.	Manipur	45.50	-	75.82
15.	Meghalaya	1.85	-	4.09
16.	Mizoram	88.18	56.49	154.66
17.	Nagaland	16.66	23.08	51.60
18.	Orissa	101.52	164.60	108.86